

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

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OA. No.1805 of 1993

Dated New Delhi, this 16th day of November, 1994.

Hon'ble Shri B. K. Singh, Member(A)

1. All India MES Clerical Cadre and Group 'D' Employees Association, through Shri T. D. Pandey, General Secretary R/o RZ-235 E, Raj Nagar Part-II Palam Colony NEW DELHI-45.
2. Shri R. B. Bhardwaj R/o 85/3 MES Colony, Pinto Park, Delhi Cantt. 110010. By Advocate: Shri R. Ranganathaswamy

... Applicants

VERSUS

Union of India, through

Secretary
Ministry of Defence
South Block
NEW DELHI.
By Advocate: Shri V. S. R. Krishna

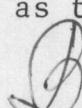
... Respondents

ORDER (ORAL)

Shri B. K. Singh, M(A)

The learned counsel for the applicants has submitted a copy of the Office Memorandum dated 20.1.94 wherein definite policies/guidelines have been issued regarding posting and transfer of Group 'C' & 'D' employees working under MES. The applicants are fully satisfied with the principles enunciated in this O.M. dated 20.1.94 and they do not want to press the application further. The learned counsel for the applicants wants to withdraw the application.

2. The application, therefore, is dismissed as withdrawn with no order as to costs.


(B. K. Singh)
Member(A)

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